

DIVISION BENCH

ITEM NO.101

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

IA NO.334/2021 & IA NO.335/2021 IN CP (IB) No.380/ALD/2018

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 10th July, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	FROST INTERNATIONAL LTD & ANR V/S MOHAN STEELS LTD
UNDER SECTION	7 IBC

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Vinayak Mithal, Adv. : *For the FC/ Petitioner No.1/ RP*

Ms. Gunjan Jadwani, Adv. : *For Financial Creditor/ Pet. No.2
& Res. in both the IAs*

Sh. Rohit Gandhi, with : *For the Corporate Debtor*
Sh. Adhish Srivastava, Ms. Akshita Nigam & Applicant in both the IAs
& Ms. Nikita Sharma Advs.

ORDER

Ld. Counsels representing their respective parties are present.

1. At the joint request of the Ld. Counsels representing the parties, the matter is adjourned for final hearing on 25th July, 2024 to come up higher on Board. It is made clear that no adjournment whatsoever would be granted to either of the parties on the next date.

-Sd-
(Ashish Verma)
Member (Technical)

-Sd-
(Praveen Gupta)
Member (Judicial)

10th July, 2024

*Kavya Prakash Srivastava
(Stenographer)*